

(c) whether any shortage in availability of water has been estimated during the last decade; and

(d) if so, the details thereof and the steps taken/proposed to be taken to improve the water availability in the country?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): Reports of the World Economic Forum titled "The Bubble is Close to Bursting: A Forecast of the Main Economic and Geopolitical Water Issues Likely to Arise in the World during the Next Two Decades", "Water Security: The Water-Food-Energy-Climate Nexus", etc., highlight the issue of water scarcity and challenges in water resources sector.

Government is aware of increasing demand of water as a result of population growth, industrialization and urbanization. Several steps for augmentation, conservation and efficient management of water resources are taken up by the respective State Governments. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes.

(c) The National Commission on Integrated Water Resources Development (NCIWRD), in its report in 1999, had assessed total water requirement for various uses in the country as 1180 BCM by the year 2050 against average annual utilizable water of 1123 BCM comprising of 690 BCM of surface water and 433 BCM of replenishable Ground Water. Further, due to large temporal and spatial variability in availability of water, water stress situation exists in our country.

(d) Water, being a state subject, the State Governments conceive, plan and implement various measures to improve the water availability in respective States. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance for better conservation of water resources.

#### **Integrated water management**

†2925. SHRI BALAVANT ALIAS BAL APTE :

SHRI ANIL MADHAV DAVE :

SHRI PARIMAL NATHWANI :

Will the Minister of WATER RESOURCES be pleased to state :

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†Original notice of the question was received in Hindi.

- (a) whether the Planning Commission has formulated any policy regarding integrated water management to remove the water crisis in the country;
- (b) if so, the details thereof;
- (c) whether the Commission has submitted the said policy documents;
- (d) if so, by when the policy is likely to be implemented; and
- (e) how Jharkhand would be benefited in this policy?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (d) Planning Commission has informed that during the 55th meeting of National Development Council (NDC) held on 24.7.2010, it was decided that "The Planning Commission; would prepare an integrated policy for water resources management that would be discussed in the future NDC meeting". In pursuance of the above decision Member (WR), Planning Commission made a presentation to the Prime Minister on 6.4.11 and after the meeting it was decided that:

- (i) Ministry of Water Resources in consultation with the Planning Commission should prepare a comprehensive document on water related issues for consideration of NDC.
- (ii) Development of State specific action plans in consultation with the States on the lines indicated in the meeting.

On the decisions (i) and (ii) above, Planning Commission has constituted eight Working Groups and one Steering Committee chaired by Member (WR), Planning Commission for the formulation of the Twelfth Five Year Plan to address the issues involved in water management.

- (e) The above applies to entire country including Jharkhand.

#### **Indus Water Treaty**

2926. SHRI G. N. RATANPURI: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the value of waters of western rivers *i.e.* Indus, Jhelum and Chenab bartered against the waters of eastern rivers *i.e.* Ravi, Sutlej and Beas under water treaty;
- (b) the quantum of losses suffered, notional and actual, by J & K, consequent upon Indus Water Treaty, annually;